

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 18480 / Checker

Bilaspur, dated 14 Nov., 2024

III-6-4/2023

Copy of Government Notification No. 4072/3861/C.G./2024, dated 13-11-2024 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur with regard to notify all the Courts of Sessions Judge of the State of Chhattisgarh as Special Court for trial of cases filed under the Mines and Minerals (Development and Regulation) Act, 1957 for the jurisdiction of their respective Civil Districts is forwarded to:-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.

18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
20. The Principal District and Sessions Judge, Balod/Balodabazar-Bhatapara/ Balrampur-Ramanujganj/ Bastar (Jagdalpur)/ Bemetara/Bilaspur/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Korla (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/Rajnandgaon/ Surajpur/Sarguja (Ambikapur)/ Uttar Bastar (Kanker), **for information and necessary action.**
21. All Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
22. The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information.*
23. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
24. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
25. The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur *for information.*
26. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
27. Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information.*
28. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Balram Prasad Verma)
Registrar General

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G) 492002**

NOTIFICATION

11 3 NOV 2024

Nava Raipur dated .11.2024

En.No. **4072** /3861/C.G./2024. In exercise of the powers conferred by Section 30B of the Mines and Minerals (Development and Regulation) Act, 1957 (No. 67 of 1957), the State Government, with the concurrence of the High Court of Chhattisgarh and in compliance of Hon'ble High Court of Chhattisgarh's Memo No. 17436/III-6-4/2023(Mines and Minerals Act) Bilaspur, Dated 25th October, 2024, hereby, notifies all the Court of Sessions Judge in the state of Chhattisgarh (Except for the court of Sessions Judge Surajpur which has been notified earlier) as Special Court for trial of cases filed under the Mines and Minerals (Development and Regulation) Act, 1957 for their Respective Civil Districts of the state of Chhattisgarh.

By order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

En.No. **4072** /3861/C.G./2024

Raipur, Dated /11/2024
11 3 NOV 2024

Copy to:

- ✓ 1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 17436/III-6-4/2023 (Mines and Minerals Act) Bilaspur, Dated 25th October, 2024,
3. Secretary, Government of Chhattisgarh, Mineral Resources Department, Mantralaya, Raipur,
4. All Principal District and Session Judges of the state of Chhattisgarh.
5. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
6. Private Secretary to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
7. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary), for information and necessary action.

(Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department